Cenfral allocation for National Rural Employment Programme

628. SHRI K. VASUDEVA PANICKER-Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

- (a) what has been the Central alloca tion and the contribution of State Gov ernments for the National Rural Employ ment Programme during the last two years;
- (b) whether the Central allocation is proposed to be enhanced; and
 - (c) if not, what are the reasons thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP MENT (SHRI CHANDULAL CHANDRAKARV (a) A statement indicating the State-wise allocations/releases under National Rural Employment Programme and thw matching contributions made by the States during the years. 1982-83 and 1983-84 and current year i.e. 1984-85 is enclosed.

(b) ar.d (c) During the Sixth Plan period against the plan allocation of Rs. 1620 crores the actual provision upto the end of the current year is likely to be Rs. 1870.95 crores (including Central and State share). The allocation for the Seventh Plan have not yet be finalised.

Statement

Central allocation preleases made and matchings are provided by States under NREP during the year | 1.1982-83. 1983-84 and 1984-85

(Rs. in lakhs;

Si. States/UTs.	1982-83	1982-83		1983-84		1984-85	
. ,	Central share released	Slate share	Central share released	State share	Central share allocated	State • share	
1 2	3	4	5	G	7	8	
1 Andhra Prades	sh . 1983-00	1983-00	'935-21	2073-00	2270-00	2270-00	
2 Assam	200-00	200-00	490-50	520-00		498-00	
3 Bihar	• 2472-59	2472-59	2466-86	2733-I4	3274-00	3274-00	
4 Gujarat	740-00	740-00	650-:!	675-05	740*00	740-00	
5 Haryana	160-00	160-00	170-00	1 -1 -i <i>u</i>	196-00	196-00	
6 Hiraachal Prades	sh 120-00	120-OO	79-98	79-02	138-00	I38-00	
7 Jammu & Kashi	nir 160.0o	160.00	138-29	218-20	170-00	170-0O	
8 Kamataka	I 300.00	1300.00	1190'59	< <u>s</u>	1180.00	1080.00	
9 Kerala	847.00	847. 00	940-22	911D	1060.00	1060-00	
10 Madhya	1704.00	1704.00	1797-34		1676-00	I676,00	
11 Maharashtra .	1498.00	1498.00	1165-00	1868-00	1826*00	1826.00	
12 Mani pur	20.00	20.00	6-63	G 03	23-00	25-00	
13 Meghalaya		50.00		10-00	34.00		
14 Nagalan	52.00	25.00	22-82	27-18	24-00	24-00	

101	Written Answers	[22	MARC	CH 19	985]	to Que	estions	102	2
I 15	Oris a	3 865-no	4	00	• 5	6 536-01	7 1036-00	8	00
16	Punjab	266-00	865- 266'	00	536-01 276-38	275-00	316-00	'036 3-6' 0	0
' 7	Rajasthan .	457-55	436-	00	8-65	510-00	550-00	55°' 00	
18	Skkim	16 • 00	•6-	00	10-07	16-93	18-00	18 •0	00
19	TamilNadu	1960*00	196c	1-00	1800-00	1888-12	2050-1 •	-c	ю
20	Tripura	Ro-oo	fio	•00	66-00	66-00	76 • on	76' '0	00
21	Pradesh	3513.00	35-3-	00	3440-00	3440-00	3922-00	3922 ■ < DO	
22	West Bengal	1414-00	1414	•00	.844-40	802-99	1774-co	«774' ⁰	00
23	A &N Islands	32-00		_	26-32	_	36-00	_	_
24	Arunachal Pradesh	11-88		_	47-00	_	36-00	_	_
25	Chandigarh	8-00		_	4-40	_	10-00	_	_
26	D&N Havel .	8-00		_	8-80	_	18-00	_	_
27	Delhi	8- on		_	7'59	_	16-00	_	_
28	Goa, Daman & Diu	32-00		_	69-62	_	42-00	_	_
29	Lakshadweep	8-00		_	22-46	_	10-00	_	_
30	Mizoram .	32-00		_	32-67	_	36-00	_	-
3'	Poudicherry .	-9-97		_	32-00	_	36-00	_	_

"Includes Rs. 7.00 lakhs on expenditure on establishment etc.

rfeTB: In case of Union Territories the entire funds are provided by Centre.

Rural Landless Employment Guarantee Programme

ALL INDIA

629. SHRI K. VASUDEVA PANIC-MR. Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state;

- (a) th_e details of Rural Landless Em ployment Guarantee Programme which was started in 1984;
- (b) whether the objectives of the programme have been fully achieved; and
- (c) if not, what are th_e reasons there for?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP MENT (SHRI CHANDULAL CHANDRAKAR): (a) to (c) The Rural

1 ii.ulicss Employment Guarantee Programme (RLEGP) was launched on 15-8-19S3 with two basic objectives viz:

19961-49 19780-09 18776-35*20244-71 23000-00* 22753-00

- (i) to improve and expand employment opportunities for rural landless with a view to providing guarantee of employment for at least one member of every landless labour household up-t_G 100 days in a year;
- (ii) creation of durable assets for strengthening the rural infrastructure which) will lead to a rapid growth of rural economy.

Assistance under this programme is provided to the State /Union Territory